

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-51/1997/2885/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Pratim Kumar Bora,  
District & Sessions Judge,  
Barpeta.

Dated Guwahati, the <sup>nd</sup> 22 March, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. DJB/1204(E) dtd. 21.03.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 22.03.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 21.03.2024 till the morning of 27.03.2024,** has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office in your absence.


Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-51/1997/2886/A, dated , 22-03-2024**

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
